

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

Final order dt 14.2.11

Copies issued to both
Lozen Seli.
15.2.11

Order Dt.-14-02-2011..

Coram :-

Hob'ble Mr. C. R. Mohapatra, Administrative Member
&
Hon'ble Mr. A. K. Patnaik, Judicial Member

At the request of Mr S.K. Ojha,
Id. Counsel for the applicant, call on
14-02-2011.

Judl. Member

Admn. Member

Order Dt.-14-02-2011.

Coram :-

Hob'ble Mr. C. R. Mohapatra, Administrative Member
&
Hon'ble Mr. A. K. Patnaik, Judicial Member

Prasanna K. Sethi --- Applicant
V/s

Union of India & Ors --- Respts.

By way of a filing a
memo to court to-day, Mr S.K. Ojha,
Id. Counsel for the applicant has
prayed that this O.A may be disposed
of as the applicant is no more interested
to prosecute the case. Prayer is allowed.
This O.A is disposed of as not pressed.
No cost.

Mr U.B. Mohapatra, Id. Sr. Sd,
Counsel for the Union of India and
Mr S. Pattnaik, Id. Counsel for R-3
are present and heard.

Judl. Member

Admn. Member